

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

21. C.P.(IB)-948(MB)/2022

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.02.2023**

NAME OF THE PARTIES: Precision Infratech Private Limited

V/s.

Manisha Infrastructure Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Kantaini Gurav i/b Harsh Kesharia, counsel appearing for the Corporate Debtor is present through virtual hearing. None appeared for the petitioner despite listing the matter for appearance of the petitioner/dismissal. The conduct of the petitioner shows that they are not interested to prosecute the above CP.

Accordingly, the above CP is **dismissed for non-prosecution.**

Sd/-  
MADHU SINHA  
Member (Technical)  
/RKS/

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)